

ITEM NO.1706

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6331/2021

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

ABHISHEK SINGH Respondent(s)

(IA No. 142792/2023 - INTERVENTION/IMPLEADMENT)

Date : 16-10-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
[IN CHAMBER]

For Appellant(s) Mr. Rachit Mittal, AOR
Mr. Sudhir Nagar, Adv.
Mr. Parish Mishra, Adv.
Mr. Adarsh Srivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears in I.A. No.142792/2023.

List after two weeks.

(SAPNA BISHT)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
COURT MASTER (NSH)